

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014**  
**APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013**  
**AND**  
**APPEAL NO. 102 OF 2014**

**Dated: 14<sup>th</sup> March 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014**

**In the matter of:**

<b>Chhattisgarh State Power Distribution Co. Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
Mr. Nikhil Nayyar for R-1  
  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R-3 & R-4  
  
Ms. Ankita Bafna for R-11  
  
Ms. Raveena Dhamija for R-12

**APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013**

**In the matter of:**

<b>Power Grid Corporation of India Ltd. &amp; Ors.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Chhattisgarh State Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg for R-1

**APPEAL NO. 102 OF 2014**

**In the matter of:**

**Tamil Nadu Generation and Distribution Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.Vallinayagam

Counsel for the Respondent(s) : Mr. Ranjitha Ramachandran  
Mr. Shubham Arya for R-3 & R-4

Ms. Ankita Bafna for R-10

**ORDER**

List this batch of appeals on top of the board on **15.03.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*bn/kt*